

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 1

**IA(I.B.C)/ 1955(MB)2024 IN C.P. (IB)/437(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Omkara Assets Reconstruction**  
**Private limited**

**Vs**

**Marshall Breeders Private Limited**

**For Applicant**

**IN**

**IA 1955/2024** : SR. Adv. Prateek Seksaria a/w Adv  
Rohan Agarwal and Adv Ibrahim Shaikh  
i/b Vaish Associates Advocates

**For CD** : None present.

**Section 7 of IBC**

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**ORDER**

**IA 1955/2024**

Heard the Counsel for FC. **Reserved for Orders.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK